

Nature of Case- B.A

Filing No.- 8306/2020

Krishna Mohan Dubey Vs The State of Jharkhand.

Advocate- Lakhon Chandra Roy

**DEFECTS:-**

**9(i)** Alleged sections at prayer para may be verified from impugned order.

(ii) Para 18 may be correctly numbered.

(iii) Duly certified copy of pg 9,10,12 may be filed.